

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 23/(MAH)/2017
M.A. No. 219/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
V/s.
Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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(1) Nandini Chital,
Taruvi Samrat,
Digambar Ghosh
i/b. M. Humraanwala
for Petition
Nandini

(2) Samir Malik for Respondent No. 1, 2, 3
Saumya Sharma
for

ORDER

MA No. 219/2017 in CP No. 23/241-244/NCLT/MB/MAH/2017

At request of the parties, list this matter on **15.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)